Consequent upon proceeding on foreign training by Shri Rakesh Tyagi, Director till 10th August, 2017, the work pertaining to Insolvency and IEPF is assigned to Shri G. Vaidheeswaran, Deputy Secretary in addition to his existing duties.

2. During the leave period of Shri C.S. Govindarajan, JD(Insolvency) upto 28th July, 2017, the work pertaining to Insolvency is assigned to Shri Sanjay Shorey, Joint Director (Legal) in addition to his existing duties in order to ensure that important matters during the period are addressed.

3. This issues with the approval of Secretary, Corporate Affairs.

(Riazul Haque)
Under Secretary to the Government of India

1. Officers concerned.
2. PS to Corporate Affairs Minister
3. PS to MOS
4. Office of Secy./AS/DGCoA/J5(B)/J5(K)/J5(GKS)/J5(AC)/EA/Adv.(Cost)/DDG
5. All other Officers/Sections of the Ministry
6. e-Governance cell for uploading the order under the category 'Miscellaneous'
7. Guard File.